

Rural water supply in Rajasthan

401. DR. GYAN PRAKASH PILANIA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of amount allocated to Rajasthan, under various rural water supply schemes, during last three years, till date;
- (b) the details of the amount utilized by the State during this period and achievements thereof;
- (c) the present status of rural water supply in Rajasthan;
- (d) the total number of villages having assured potable water supply; and
- (e) the time-frame for covering the remaining villages?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) The central funds allocated and utilized by Rajasthan during the last three years, alongwith the achievements during the period is as follows:

Year	Allocation (Rupees in Lakh)	Utilization (Rupees in Lakh)	Achievement (Number of Habitations)
2006-07	41489.68	51477.91	7990
2007-08	60672.00	61966.80	20969
2008-09	97013.00	97182.66	28465

The allocation for 2009-10 has not been finalized pending passing of the Union Budget. However, an adhoc release of Rs. 33273.18 lakh has been made to the State for the year.

(c) to (e) As per the Habitation Survey conducted in 2003, Rajasthan had 107768 habitations, of which 55934 were Not Covered (NC), 17168 Partially Covered (PC) and 34666 Fully Covered (FC). The status of habitations, as on 1st April 2009 is that the State has 121133 habitations, of which 44044 are NC, 21092 are PC and 56001 are FC. The Government of Rajasthan has reported that about 82501 habitations have a potable source of drinking water. The State has reported that of the 66 major projects sanctioned at a cost of Rs. 8999.51 crore, 40 projects are at various stages of execution. These are long gestation projects.

Status of PMGSY in Assam

402. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation made for construction of road under Pradhan Mantri Grameen Sadak Yojana (PMGSY) in Assam since 2005, year-wise;
- (b) the specific provision made for regular maintenance, repair and Flood Damage Repair (FDR) of such roads constructed;
- (c) whether any new guidelines have formulated regarding Sampoorn Grameen Swarozgar Yojana (SGSY) programme implementation; and